

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No3  
C.P. (IB)/202(AHM)2023

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

PHENIX BUILDING SOLUTIONS PRIVATE LIMITED  
VS  
RAJGREEN AMUSEMENT PARK PRIVATE LIMITED

.....Applicant

.....Respondent

**Order delivered on 14/09/2023**

**Coram:**

Mrs. Chitra Hankare, Hon'ble Member(J)  
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ms. Tanaya Shah, Adv.  
For the Respondent :

**ORDER**

Ld. Counsel Ms. Tanaya Shah appears for the Operational Creditor. Issue notice to the respondents.

List for further consideration on 20.10.2023

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**